

NATIONAL COMPANY LAW TRIBUNAL
VACATION BENCH
NEW DELHI

C.P NO. (IB)-148 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

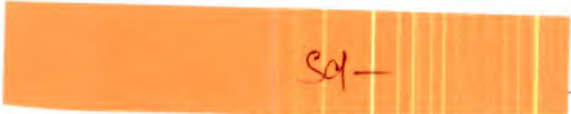
NAME OF THE COMPANY: Mrs. Manish Metha & Ors.
Vs.
A.V.J. Developers (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of (IBC).

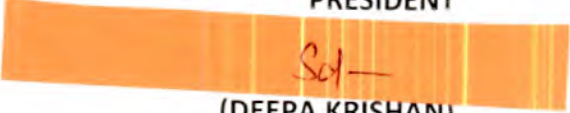
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned Counsel for the Petitioner is not available. The matter is
adjourned to 28th June, 2017.


Set—

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


Set—

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.06.2017
~~30.05.2017~~
V.Sethi